## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 93/9//HDB/2018	
NAME OF THE COMPANY	Air Costa Aviation Pvt Ltd	
NAME OF THE PETITIONER(S)	Easy Trip Planners Pvt Ltd	
NAME OF THE RESPONDENT(S)	Air Costa Aviation Pvt Ltd	
UNDER SECTION	Sec 9 0f IBC	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sunil Kumae Tha		Kumae. Sunil 12 @ gmail 1000 9059901186	Suin

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature

Heard Shri Sunil Kumar Jha, Ld. Counsel for the Petitioner.

The Ld. Counsel for the Petitioner sought some more time to get instructions. Post the case on 16.03.2018.

Member (T)

Member (J)